Annexure-1 NAME OF THE CORPORATE DEBTOR - PR CASTALLOYS PRIVATE LIMITED

DATE OF COMMENCEMENT OF LIQUIDATION - 20-10-2023 (Order copy received on 01-11-2023)

LIST OF STAKEHOLDERS AS ON - 30-12-2023

LIST OF SECURED FINANCIAL CREDITORS

Details of claim received Details of claim submitted Amount Amoun of any t of Amount Whether % share in Amount Amount Amount SI. Details Mutual claim Name of of Remarks, if any of claim covered security covered Amount of total under Creditor Nature of of contingen dues, that No. Date of Amount rejected claim interest by amount of by receipt Security t claim may be verifica claimed claim relinquished admitted security claims guarant Interest set-off tion ? (Yes/No) admitted interest ee 1 Bank of 09-02-2023 17,86,967 9.69 0 4,79,026 0 Amount to the extent of 13,07,941 Secured Yes As per 0 Maharashtra Guaranteed Emergency Credit Annexure line has been rejected. А Total 17,86,967 13,07,941

(Amount in Rs.)

ANNEXURE A - DETAILS OF SECURITY INTEREST

THIRD SCHEDULE

First and exclusive charge and security by way of hypothecation charge in favour of the bank over the Borrower's present and future movable plants, machineries, goods, stock of raw materials, items, inventories, stock in process, finished goods, stores semifinished and and spares (Consumable Stores and Spares), Stock in Trade, goods in process, movables in transit and present and future tangible and intangible assets, vehicles, goodwill, trademark, copyright, patent and all the right title interest and benefit of the borrower in upon and over all contracts and agreements and amounts and right to collect receive and recover the same together with all the movables situated or located at any place and now lying, being affixed or installed at any place at any time and all outstanding monies, claims, bills, receivables, book debts, due or to become due to the borrower at any time or from time to time and all the borrower's rights titles or interest therein.

FOURTH SCHEDULE

(Particulars of Plant & Machineries, Vehicles, Equipments, Implements Furniture and Fixtures and Installments)

First and exclusive charge and security by way of hypothecation charge over the borrower present and future movable plants and/or machineries, articles, installations, equipments, tools, implements and vehicles such as 1) Plant and Machinery